

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1582(KB)2019
IA(I.B.C)/1033(KB)2022, IA(I.B.C)/1361(KB)2022,
IA(I.B.C)/351(KB)2020, IA(I.B.C)/751(KB)2020,
IA(I.B.C)/816(KB)2020, IA(I.B.C)/855(KB)2020,
IA(I.B.C)/1087(KB)2020, IA(I.B.C)/1118(KB)2020,
IA(I.B.C)/930(KB)2021, IA(I.B.C)/491(KB)2020,
IA(I.B.C)/1320(KB)2020, IA(I.B.C)/693(KB)2020,
IA(I.B.C)/1040(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel/Authorised Representative appeared physically/through video conference:

For RP : Mr. Shaunak Mitra, Adv.
Ms. Shreya Choudhary, Adv.
Mr. Sanjeev Jhunjunwala, RP in person

For RP of PM Cold Storage Private Limited : Ms. Manju Bhuteria, Adv.
Mr. Sumit Biswas, Adv.

For respondents in IA/855/2020 : Mr. Ratul Das, Adv.
Mr. Ankana Basu, Adv.
Ms. Aparajita Rao, Adv.

ORDER

1. Ld. Counsel for the RP present. RP is present in person. Ld. Counsel for the RP of PM Cold Storage Private Limited present. Ld. Counsel for the respondents in IA(IBC)/855(KB)2020 present.
2. At request, post this matter on **18/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**